GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS RAJYA SABHA UNSTARRED QUESTION NO.2695 TO BE ANSWERED ON 11th August, 2021

Expansion of CNG service

2695. Shri IrannaKadadi:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government proposes to expand Compressed Natural Gas (CNG) service in the entire country and if so, the details thereof;
- (b) the names of places/cities where CNG filling stations have been set up in the country at present, State-wise/UT-wise;
- (c) whether Government proposes to provide CNG filling stations in all the 650 district centres of the country and if so, the details thereof;
- (d) the criteria/norms laid down for allotment of CNG fuel stations in the country; and
- (e) the details of mechanism being adopted for fixing the prices of CNG in various States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

- (a) to (d) Union Government is taking steps for promotion of Compressed Natural Gas (CNG) services in the country. The number of CNG stations in various States/UTs as on 31.03.2021 is at Annexure. Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for developing of City Gas Distribution (CGD) network includes CNG stations, in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. As per Minimum Work Program assigned by PNGRB through competitive bidding the authorized entities will set up 8181 CNG stations across the country over a period of 8-10 years.
- (e) Prices of CNG are market determined.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2695 TO BE ANSWERED ON 11th August, 2021 REGARDING EXPANSION OF CNG SERVICE.

CNG stations in various States/UTs as on 31.03.2021

Sl. No.	States/UTs	Numbers of CNG Stations (Cumulative)
1.	Andhra Pradesh	85
2.	Assam	1
3.	Bihar	13
4.	Chandigarh (UT)	11
5.	Chhattisgarh	0
6.	Dadra Nagar Haveli	7
0.	(UT)	,
7.	Daman & Diu (UT)	13
8.	Delhi (UT)	436
9.	Goa	7
10.	Gujarat	779
11.	Haryana	186
12.	Himachal Pradesh	1
13.	Jharkhand	25
14.	Karnataka	72
15.	Kerala	27
16.	Madhya Pradesh	102
17.	Maharashtra	488
18.	Odisha	24
19.	Puducherry (UT)	0
20	Punjab	101
21	Rajasthan	67
22.	Tamil Nadu	23
23.	Telangana	97
24.	Tripura	12
25.	Uttar Pradesh	485
26.	Uttrakhand	17
27.	West Bengal	15